



2026:AHC:18508

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 2437 of 2025

Arvind Kumar Singh

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Ashutosh Kumar Pandey, Dr. Vishnu Pandey, Sheetendra Kumar Mishra, Umesh Vats
Counsel for Respondent(s)	: Bhupendra Kumar Tripathi, C.S.C.

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1. The writ petition is ***disposed of.***
2. For order, see order of date passed in ***Writ- B No.2863 of 2025 (Prabhavati vs. State of U.P. Through Secretary, Finance And Revenue and 12 Others).***

(Chandra Kumar Rai,J.)

January 28, 2026

Rameez